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THE HIGH COURT OF KERALA

Kochi - 682 031

Dated : 01.11.2018

A6- 43875/2018

OFFICIAL MEMORANDUM

Sub:- Deputation to various posts in the Central Administrative Tribunal, Ernakulam Bench – willingness called for - reg.

Ref:-Letter No. 11/2/2000-Admn. Vol-III dated 16.10.2018 of the Deputy Registrar, Central Administrative Tribunal, Ernakulam Bench.

It has been decided to call for willingness from among the eligible members of the High Court, who have satisfactorily completed their probation in the entry category and have completed at least five years in the High Court service, for being considered to the following posts on deputation basis.

Sl No.	Name of Post	Name of office
1.	Registrar	Office of the Central Administrative Tribunal at Ernakulam Bench.
2.	Section Officer/Court Officer	
3.	Junior Accounts Officer	

Accordingly, willing and qualified hands in the members of the High Court service may submit their willingness and bio-data on or before 09.11.2018 to the A' Section, High Court. The vacancy circular prescribing the eligibility criteria along with the format for furnishing bio-data are available in the High Court Website. The applicants shall not be allowed to withdraw their willingness later on.

(By Order)

Lissamma

Lissamma Joseph Murickan
Deputy Registrar

To

The Private Secretary to Chief Justice, High Court.

The Assistant Registrar, KJA, Athani
The Assistant Registrar in charge of Court Officers
Section & Chief Librarian, High Court
All Section Heads/ Section Head, KJA, Athani.

They shall bring the contents of this O.M. to the notice of the officials working under them.

The Confidential Assistants to the Registrar General, Registrars, and Additional Registrar (General Administration) High Court (for information)
The IT Section, High Court (for uploading in the High Court Website).
The Administrative Records Section, High Court.
The Notice Board, High Court.
The file.